

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 24th day of May 2002

Review Application no. 30 of 2002
in
Original Application no. 800 of 1993.

Hon'ble Mr Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen K.K. Srivastava, Member (A)

Mohd. Shafiq Ansari ... Applicant

By Adv : Sri K.C. Saxena

Versus

Union of India & Others ... Respondents

By Adv :---

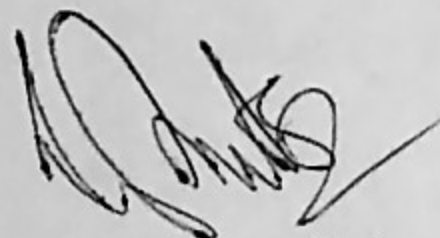
O R D E R

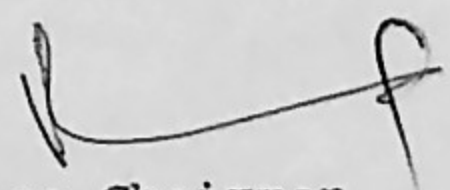
Hon'ble Maj Gen K.K. Srivastava, Member (A).

Through this application review of the order dated 21.1.2002 has been sought. This review application is being disposed of by Circulation.

2. We have carefully gone through the application. Applicant for review has tried, in fact, to reargue the case even though all the points raised by his learned counsel during the course of arguments have already been considered. The scope of review of application is very limited and according to us no case has been made for review of the order dated 21.1.2002 as we do not find any error apparent on the face of record.

3. The review application is accordingly rejected.


Member (A)


Vice-Chairman

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